

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2823
ANSWERED ON:23.07.2009
FOOD PROCESSING UNITS IN KERALA
Antony Shri Anto;Kodikunnil Shri Suresh

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the number of proposals received by the Union Government from various State Governments for setting up of food processing industries during the last three years till date, State-wise particularly in Kerala;
- (b) the number of proposals cleared so far including those pending approval by the Government;
- (c) the financial assistance provided to the State Governments including Kerala for the purpose during the aforesaid period;
- (d) the details of amount allocated to Food Research Institute in Pathanamthitta District of Kerala during the last three years till date;and
- (e) the details of expenditure incurred since its establishment?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES(SHRI SUBODH KANT SAHA)

(a) to (c): Ministry of Food Processing Industries (MFPI) under its Plan Scheme for Technology Upgradation, Establishment and Modernization of Food Processing Industries provides financial assistance to the proposals received from various implementing agencies including State Governments for setting up of food processing units as per guidelines of scheme. MFPI schemes are project specific, not State specific. MFPI has not received any proposals directly from State Governments including that of Kerala for financial assistance for setting up of food processing units on its own during the last three years.

To promote food processing in the country, Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid to implementing agencies/entrepreneurs @ 25% of the cost of Plant & machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas or 33.33% subject to a maximum of Rs. 75 lakhs in difficult areas under the Scheme of Setting up/Modernization/Expansion of food processing industries. In order to ensure speedy disbursement of financial assistance, the Ministry has decentralized the disbursement procedure through banks/ financial institutions under the scheme of setting up/Establishment/Modernization/Expansion of Food Processing Industries w.e.f. 01.04.2007.

Under the decentralized procedure, the applications are received directly by the Banks/FIs, hence the data for receipt of the applications for 2007-08 and 2008-09 is not maintained centrally by the Ministry. However, the financial assistance provided to the various units under the scheme in the State of Kerala during the last three years i.e. 2006-07, 2007-08 and 2008-09 is Rs.674.140 lakhs, Rs. 876.800 lakhs and Rs. 545.37 lakhs respectively.

(d) & (e) : The Ministry has released an amount of Rs. 7.00 lakhs for setting up of multiline Food Processing Training Centre and Rs. 250.00 lakhs for setting up of Food Quality and Monitoring Laboratory to Council for Food Research & Development, Konni, Kerala during last three years.